

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CP 16/197/2014 -DDCA

**PRESENT: SMT. INA MALHOTRA,
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 01-12-2017**

NAME OF THE COMPANY: D.D.C.A.

SECTION OF THE COMPANIES ACT: 621A

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

Present: Ms. Sonali Malhotra & Mr. Amit Sanduja, Advocates
Ms. Sudha Sachdev, FCS AR for 4 Directors

ORDER

Reserved for orders

Sd/-
**(Ina Malhotra)
Member (J)**